

(c) The Constitution (One Hundred and Third Amendment) Act, 2019, inter-alia, enables the State to provide the benefits of reservation to the students from Economically Weaker Sections (EWSs) for admission in educational institutions. Accordingly, the Ministry issued order dated 17.01.2019 providing 10% reservation for students belonging to EWSs in admission to Central Educational Institutions (CEIs). Instructions have been issued to all CEIs for increasing the Total number of seats, over a period of two years, for providing this reservation. In this regard, an amount of ₹ 4315.15 crores has been sanctioned for creation of 2,14,766 additional seats in CEIs.

Further, to provide financial assistance to the meritorious students having family income of less than 8 lakhs per annum, the Ministry is implementing the 'Central Sector Scheme of Scholarship for College and University Students'. The Ministry is also implementing the 'Central Sector Interest Subsidy Scheme' to provide full interest subsidy on education loan upto ₹ 7.5 lakhs for students having parental income upto ₹ 4.5 lakhs. In the Indian Institutes of Technology and the National Institutes of Technology, the most economically backward students (whose family income is less than ₹ 1 lakh per annum) are given full remission of tuition fees and 2/3rd of the tuition fee remission is given to the other economically backward students (whose family income is between ₹ 1 lakh to ₹ 5 lakh per annum). Besides, the University Grants Commission is also implementing 'Ishan Uday Special Scholarship Scheme for North Eastern Region' under which the scholarship is provided for pursuing the undergraduate degree courses for students with domicile of NER whose parental income does not exceed ₹ 4.5 lakh per annum from all sources.

#### **Hurdles in functioning of autonomous colleges**

1972. SHRIK. J. ALPHONS: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of colleges in the country which have been made autonomous;
- (b) whether it is a fact that State Governments and universities are creating obstacles for these colleges to function autonomously; and
- (c) steps that are being taken by Government to ensure that they are allowed to function autonomously?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) As on date, there are 736 Autonomous Colleges in the country.

(b) and (c) To ensure excellence in educational standards, the Government is making all efforts to promote the Autonomy of good performing Higher Educational Institutions (HEIs). With this objective, the UGC (Conferment of Autonomous Status Upon Colleges and Measures for Maintenance of Standards in Autonomous Colleges) Regulations, 2018 has been notified on 12th February, 2018.

The States have been requested by Ministry of Human Resource Development to provide support and cooperation of the State Governments, so that the benefits of liberalized autonomy Regulations are passed on to the Educational Institutions under their respective controls.

**Delay in appointment of Vice Chancellor of  
Manipur University**

1973. SHRI K. BHABANANDA SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) reasons for the delay in appointment of the Vice Chancellor of Manipur University, whether this post has been lying vacant for a long time;

(b) whether there is any difficulty in appointing a new Vice Chancellor for Manipur University, if so, the reasons therefor;

(c) whether Government has decided to fill up the post of Vice Chancellor in the near future, if so, the details thereof; and

(d) if not, the reasons therefor and the steps taken by Government in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) to (d) The present Vice Chancellor of Manipur University is under suspension. The Hon'ble High Court of Manipur *vide* its Order dated 11.10.2018 in Public Interest Litigation (PIL) No. 49 of 2018, has appointed Shri Jarnail Singh, IAS Retd., and former Chief Secretary of Manipur as an Administrator for discharging the functions of the Vice Chancellor of Manipur University. As such the post of Vice Chancellor cannot be treated as vacant.

**Current status of model degree colleges**

†1974. SHRI RAM SHAKAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

---

†Original notice of the question was received in Hindi.